

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 118 of 2013 &
I.A. No. 186 of 2013

Dated : 30th July, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Uttar Pradesh Power Corporation Ltd. Appellant(s)

Versus

NHPC Ld. & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Pradeep Misra
Mr. Daleep Kr. Dhayani

Counsel for the Respondent (s) : Mr. Sachin Datta
MR. Anjane Anuj (Rep.) for R.1
Mr. M.S. Ramalingam for R-15

ORDER

We have heard the learned counsel for the Respondent No.1 for some time. He is directed to file his written notes on or before 05.08.2014 after serving copy on the other side.

Post the matter for further submissions of Respondent No.1 on

11.08.2014.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js

